

æITEM NO.113

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal No(s). 607/2015

SHANE HAIDAR & OTHERS

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim bail)

Date : 29/09/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s) Mr. S. Dave, Adv.

Ms. Jemtiben, Adv.

Mr. Sajith. P,Adv.

For Respondent(s) Mr. Garvesh Kabra, Adv.

Mr. Abhishek Chaudhary,Adv.

Mr. Wajeesh Shafiq,Adv.

UPON hearing the counsel the Court made the following

O R D E R

At the request of the learned counsel for the parties, list
after Diwali holidays.

(Ashwani Thakur) (Tapan Kr. Chakraborty)

COURT MASTER

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